

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/CAA/30/2017
NAME OF THE TRANSFEROR : ROYAL SOFT SERVICES LIMITED
NAME OF THE TRANSFERRE : SHARE HOLDERS
UNDER SECTION : 230 OF COMPANIES ACT 2016**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ABISHEK RAMAN
for HARISHANKAR MANI

Counsel for Petitioner

Abhishek Raman

ORDER

Counsel for the Applicant present and submitted that there are certain objections raised by the RD with regard to which he wants to file a detailed reply and prayed for time. At request time is enlarged. Put up on 31/5/2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch.Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K.Anantha Padmanabha Swamy)
Member (Judicial)